

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 202  
CA No. 38/JPR/2021  
CA No. 04/JPR/2022  
CA No. 38/JPR/2022  
CP No. 18/241-242/JPR/2021  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Sandeep Jalan & Ors.**

...Petitioners

**Versus**

**JC Stone Industries Pvt. Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Ankit Sareen, Adv.  
For the Respondent : Kartikeya Sharma, Adv.  
Varnali Purohit, Adv.  
Dolly Sharma, Adv.

**ORDER**

**CP No. 18/241-242/JPR/2021**

Heard Mr. Ankit Sareen, Adv. appearing for the Petitioner. Mr. Kartikeya Sharma, Adv. appearing for the Respondent nos. 1-8 and 11 who submit that he has filed his reply. Ms. Varnali Purohit, Adv. appearing for the Respondent No. 9 also submit the she has filed her reply. Ms. Dolly Sharma, Adv. appearing for the Respondent no. 10 has not filed any response. Response, if any, may be filed within 7 days, failing which right to file response will be forfeited. List the matter on 26.10.2023.

Sd-

Sd-

**CA No. 04/JPR/2022 & CA No. 38/JPR/2022**

Heard Mr. Kartikeya Sharma, Adv. appearing on behalf of the Applicant.  
Mr. Ankit Sareen, Adv. appearing on behalf of the Respondent. List the CAs on  
26.10.2023.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

September 14, 2023